

# PUNJAB & SIND BANK

(A GOVT. OF INDIA UNDERTAKING)

**ZONAL OFFICE : LUDHIANA**

**E-AUCTION SALE NOTICE**

**PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES ON 27.05.2024 FROM 12:00 NOON TO 01:00 PM**  
**LAST DATE & TIME OF SUBMISSION OF EMD & DOCUMENTS ALONGWITH DEMAND DRAFT (HARD COPY) ON/BEFORE 23.05.2024 UPTO 04:00 PM**  
**LAST DATE & TIME OF SUBMISSION OF EMD AND DOCUMENTS(ONLINE)ON/BEFORE 24.05.2024 UPTO 04:00 PM**

Sale of immovable property/ies mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(No.54 of 2002) Whereas, the Authorized Officer of Punjab & Sind Bank, has taken possession of the following property/ies pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002 in the following loan account with right to sell the same on **AS IS WHERE IS**, **"AS IS WHAT IS" "WHATEVER THERE IS"** basis for realization of Bank's dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said property/ies. The sale will be done by the undersigned through e-auction platform provided at the Web Portal <https://www.bankauctions.com>.

Sr. No.	Name of the Branch/Account Name	Details of Property/ies	Demand Notice Date/Outstanding Amount	EMD Submission Account Details	Authorised Officer, Contact No. & E-Mail ID	Reserve Price EMD Bid Increase Amount
1.	<b>KHANNA</b>	Land msg 0-Bighe 6 Biswe 13.1/3B comprised in khata no. 202/265,Khasra no. 267(1-5-12)-270(1-7-0) kite-2, as per jamabandi for the year 2009-2010 situated in faizgarh, Khanna, Distt. Ludhiana regd. Vide	07.11.2023, Rs.24,39,656.21/- + Future Interest & expenses wef. 31.10.2023 less recovery effective after 31.10.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Prateek Aggarwal (Chief Manager) Mob.:9718755823 k0003@psb.co.in	Rs. 19.00 Lakh Rs. 1.90 Lakh Rs. 0.10 Lakh
2.	<b>MODEL TOWN</b>	Property measuring 256 sq. yds bearing plot No. 313 comprised in Khasra no. 411-412-413-415-417-410-420-422-418-419-421-414-416 khata no. 520/564-521-565-522/566-523/567-524/568-525/569-526/570-784, 787, 791, 796, 803, 808, 814, 820, 827, 834, Tehsil & Distt. Ludhiana regd vide wasika no.2020-21/101/14407 dated 17.03.2021 (Type of Possession : Symbolic Possession).	26.10.2023, Rs. 151.95/- LAKHS + Future Interest & expenses wef. 30.11.2020 less recovery effective after 30.11.2020.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager) Mobile: 9592503666, TEL: 0161-5068052/3 L0293@PSB.CO.IN	Rs. 147.00 Lakh Rs. 14.70 Lakh Rs. 0.10 Lakh
3.	<b>MODEL TOWN</b>	Property measuring 9 kanals comprised in khasra No. 43/7/2/2 - 8/2 - 12/2 - 13/1 - 14/1 - 17/2 - 18 - 19-20/1 khata no. 194/2018, Jamabandi for the year 2006-07 situated at wakia village Lakhawal, Hadbast No. 190 Tehsil and Distt. Ludhiana Regd. Vide wasika no. 13610 dated 11.12.2009. (Type of Possession : Symbolic Possession).	28.03.2023, Rs. 20478967.52/- + Future Interest & expenses wef. 28.02.2023 less recovery effective after 28.02.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager), Mobile: 9592503666, TEL: 0161-5068052/3, L0293@psb.co.in	Rs. 262.00 Lakh Rs. 26.50 Lakh Rs. 0.10 Lakh
4.	<b>RAIKOT</b>	Residential prop Okanal 10 Marle being 1. property 0 Kanal 6 marle khata no.49/49 khasra no.520(1-16). 2. Property Okanal 3 marle 2S khata no.53/53 khasra no.523(2-2) 518/2(1-4) 3. property Okanal 0 marle 7s khata no. 54/54 khasra no.514/2(1-2) as entered in jamabandi for the year 2017-18 situated at Raikot-4 hadbast No. 160 Tehsil Raikot Distt Ludhiana. (Type of Possession : Symbolic Possession).	01.09.2023, Rs. 9193.86.25/- + Future Interest & expenses wef. 01.08.2023 less recovery effective after 01.08.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Mr Vijay Kumar (Chief Manager) Mobile: 9993340190, J0106@psb.co.in, R0988@psb.co.in	Rs. 32.00 Lakh Rs. 3.20 Lakh Rs. 0.10 Lakh
5.	<b>SALIM TABRI LUDHIANA</b>	Property/plot measuring 132.5 Sq.yards comprised in Khasra no.44/12, 39/19, 22, 23/1, 44/3/1, 8, 9, 13 khata no.7/7,9/9 as per jamabandi for the year 2013-14 situated at village Bhattian,H.B No. 89, Tehsil and distt Ludhiana regd. Vide wasika no. 19631 dated 06.12.2005 and wasika no. 19447 dated 01.12.2004. (Type of Possession : Symbolic Possession).	14.03.2023, Rs. 16,24,299/- + Future Interest & expenses wef. 28.02.2023 less recovery effective after 28.02.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Mr. Rajiv Pathania (Chief Manager) Mobile: 7863899001, ibd.ludhiana@psb.co.in L0419@psb.co.in	Rs. 40.00 Lakh Rs. 4.00 Lakh Rs. 0.10 Lakh
6.	<b>SALIM TABRI LUDHIANA</b>	Property/plot measuring 75 Sq.yards comprised in Khasra no.529-530-531/1-2495/528, 519 khata no. 1211/1314, 1212/1315, 1213/1316, 1219/1322-1221/1324 as per jamabandi for the year 2002-03, Abadi new punjabi bagh hadbast no. 172, Taraf Saidan, Punjabi Bagh, Ludhiana regd. Vide wasika no.891 dated 14.06.2010. (Type of Possession : Symbolic Possession).	01.11.2021, Rs. 6,59,207.64/- + Future Interest & expenses wef. 30.09.2021 less recovery effective after 30.09.2021.	A/c No. 80095040070003 IFSC PSIB0008009	Mr. Rajiv Pathania (Chief Manager) Mobile: 7863899001, ibd.ludhiana@psb.co.in L0419@psb.co.in	Rs. 18.35 Lakh Rs. 1.85 Lakh Rs. 0.10 Lakh
7.	<b>SALIM TABRI LUDHIANA</b>	Property/plot no 77 measuring 112 Sq yards comprised in khasra no. 14/77, khata no. 26/27, as per jamabandi for the year 2004-05, situated at village Bhaura hadbast no. 88 abadi known as Chander Nagar, Street No. 1, Near Jain School, Dana Mandi Jalandhar Bypass, Tehsil & Dist. Ludhiana as per sale deed no. 11783 dated 20.09.2007 (Type of Possession : Symbolic Possession).	09.08.2021, Rs. 587180/- + Future Interest & expenses wef.31.07.2021 less recovery effective after 31.07.2021.	A/c No. 80095040070003 IFSC PSIB0008009	Mr. Rajiv Pathania (Chief Manager) Mobile: 7863899001, ibd.ludhiana@psb.co.in L0419@psb.co.in	Rs. 30.50 Lakh Rs. 3.10 Lakh Rs. 0.10 Lakh
8.	<b>SPL. PERSONAL BANKING</b>	Property H. No 144-A msg 50 sq. yds. Comprised in khasra no. 7/10/11,11/2,13,14, khata no. 106/109 page no. 152 as per jamabandi for the year 2003-04 situated at Village Balloke Hadbast no.103, Sant Vihar Tehsil and Distt. Ludhiana, regd vide Wasika no. 10227 dated 27-01-2010. (Type of Possession : Symbolic Possession).	05.12.2022, Rs. 6,27,486.54/- + Future Interest & expenses wef. 30.11.2022 less recovery effective after 30.11.2022.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager) Mobile: 9592503666, TEL: 0161-5068052/3, L0293@psb.co.in	Rs. 17.65 Lakh Rs. 1.80 Lakh Rs. 0.10 Lakh
9.	<b>Mullanpur Dakha</b>	Property/hno bearing MC no. B-21-7457/3B, msg 60 sq yds, comprised in khasra no. 47, Khata no.64/84/7, as per jamabandi for the year 2003-04, situated within revenue estate of Daba (Daba colony Ludhiana regd vide wasika no. 6894 dated 30.08.2012. (Type of Possession : Symbolic Possession).	28.07.2022, Rs. 4,85,676.28 + Future Interest & expenses w.e.f. 30.06.2022 less recovery effective after 30.06.2022.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob. 9815229800, TEL: 0161-5068090/91, S0159@psb.co.in	Rs. 11.40 Lakh Rs. 1.20 Lakh Rs. 0.10 Lakh
10.	<b>GURU NANAK PUBLIC SCHOOL</b>	Property measuring 61-2/3 sq. yds. Comprised in khasra no. 554-555-557-558, khata No. 395/493-494, as per jamabandi for the year 2003-04 situated at village DABA, locality known as Guru gobind singh nagar, Street no.5/3 tehsil and distt, Ludhiana Regd vide wasika no. 13350 dated 10.09.2008. (Type of Possession : Symbolic Possession).	06.05.2023, Rs 19,81,206.92 + Future Interest & expenses wef. 31.05.2023 less recovery effective after 31.05.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob.:9815229800, TEL: 0161-5068090/91 S0159@psb.co.in, I0679@psb.co.in	Rs. 21.20 Lakh Rs. 2.20 Lakh Rs. 0.10 Lakh
11.	<b>HAIBOWAL</b>	Equitable mortgage of property/ house measuring 200 sq.yds, comprised in khasra no. 23/6, Khata No. 118/123, as per jamabandi for the year 2006-07 situated at village Haibowal kalan, Hadbast no. 102, locality known as Bank colony, Tehsil and distt. Ludhiana registered vide wasika no. 1306 dated 08.05.2009. (Type of Possession : Symbolic Possession).	03.05.2023, Rs 6,08,929.10/- + Future Interest & expenses wef. 31.05.2023 less recovery effective after 31.05.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob.:9815229800, TEL: 0161-5068090/91 S0159@psb.co.in, I0679@psb.co.in	Rs. 34.85 Lakh Rs. 3.50 Lakh Rs. 0.10 Lakh
12.	<b>MACHHIWARA</b>	Residential property msg 0K-06-3/4M in the revenue estate and within the municipal limits of Machhiwara Tehsil Samrala sale deed regd vide wasika no.1106 dated 08.11.2017. (Type Of Possession : Symbolic Possession).	30.11.2021, Rs. 11,92,156.76/- + Future Interest & expenses wef. 30.09.2021 less recovery effective after 30.09.2021.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Sunil Tandon (Chief Manager) Mob. 9878817707, TEL: 0161-5068251, 0161-5068078, ifb.ludhiana@psb.co.in, M0987@psb.co.in	Rs. 15.30 Lakh Rs. 1.53 Lakh Rs. 0.10 Lakh
13.	<b>NEW JANTA NAGAR LUDHIANA</b>	Property measuring 100 sq. yds. comprised in Khasra no. 727, Khata No. 880/1261, as per jamabandi for year 1990-91, situated at Vill. Gill-I, Abadi New Shimlapuri, Tehsil & Distt. Ludhiana regd. Vide Sale deed bearing wasika No. 31799 dated 04.03.1994. (Type of Possession : Symbolic Possession).	16.06.2023, Rs 11,16,508.74/- + Future Interest & expenses wef. 01.06.2023 less recovery effective after 01.06.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager) Mobile: 9592503666, TEL: 0161-5068035/36 L0293@PSB.CO.IN	Rs. 34.85 Lakh Rs. 3.50 Lakh Rs. 0.10 Lakh
14.	<b>NEW JANTA NAGAR LUDHIANA</b>	Property measuring 100 sq. yds. comprised in Khasra no. 33/14, 15/1, 16/2 Khata No. 313/322, as per jamabandi for year 2003-04, situated within revenue estate of village giaspura hadbast no. 281 regd. Vide wasika No. 345 dated 12.04.2010. (Type of Possession : Symbolic Possession).	02.09.2017, Rs. 69,545.38/- + Future Interest & expenses w.e.f. 31.08.2017 less recovery effective after 31.08.2017.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager), Mobile: 9592503666, TEL: 0161-5068035/36, L0293@psb.co.in	Rs. 11.75 Lakh Rs. 1.20 Lakh Rs. 0.10 Lakh
15.	<b>NEW JANTA NAGAR LUDHIANA</b>	Equitable mortgage of property/House measuring 100 Sq Yards comprised in khasra no. 597/163, 598/163 khata no. 384/463-464 as per jamabandi for the year 2008-09 situated within revenue estate of village Daba Hadbast No. 262 regd vide sale deed wasika no. 4733 dated 09.09.2015. (Type of Possession : Physical Possession).	16.06.2021, Rs. 1267859.05 + Future Interest & expenses w.e.f. 31.05.2021 less recovery effective after 31.05.2021.	A/c No. 80095040070003 IFSC PSIB0008009	Ms. Jyoti Bhagat (Chief Manager), Mobile: 9592503666, TEL: 0161-5068035/36, L0293@psb.co.in	Rs. 23.70 Lakh Rs. 2.40 Lakh Rs. 0.10 Lakh
16.	<b>SHERPUR</b>	Property msg. 58 sq. yds. Comprised in khasra no. 23/14, khata no. 398/434, as per jamabandi for the year 2001-02, situated at Kulliwala, Hadbast no. 178, Raju Colony, Street no. 2, Ludhiana wasika no 10238 dated 10.10.2007. (Type of Possession : Symbolic Possession).	14.07.2017, Rs. 502584.50/- + Future Interest & expenses w.e.f. 30.06.2017 less recovery effective after 30.06.2017.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Manjeet Singh (Chief Manager) Mob.7381033775, TEL: 0161-5068260 s0144@psb.co.in, I0683@psb.co.in	Rs. 11.00 Lakh Rs. 1.10 Lakh Rs. 0.10 Lakh
17.	<b>SHERPUR</b>	<b>LOT : 1</b> Property measuring 627 sq. yds. Situated in the revenue estate of village Gobindgarh, hadbast no. 243 khasra no. 11/11/12, 10/1, 26 khata no. 362/418, 366/422, 391/447 plot no. 39-40, Burala Colony Village Gobindgarh Teh. And Distt. Ludhiana bearing wasika no. 1838 dated 20.10.2015. (Type of Possession : Symbolic Possession).	26.07.2023, Rs. 92,65,990.41/- + Future Interest & expenses w.e.f. 30.06.2023 less recovery effective after 30.06.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Manjeet Singh (Chief Manager) Mob.7381033775, ifb.ludhiana@psb.co.in	<b>LOT : 1</b> Rs. 110.65 Lakh Rs. 12.00 Lakh Rs. 0.10 Lakh
		<b>LOT : 2</b> Property measuring 100 sq yds. Situated in the revenue estate of Sherpur Kalan Hadbast no. 176, Khasra no. 52/7 khata no. 1238/1284 plot no. 10 Guru Nanak market Sherpur Kalan Tehsil and Distt. Ludhiana regd vide wasika no. 7149 dated 26.07.2010. (Type of Possession : Symbolic Possession).				<b>LOT : 2</b> Rs. 34.00 Lakh Rs. 3.50 Lakh Rs. 0.10 Lakh
18.	<b>SSI, LUDHIANA</b>	Property bearing H.No. 184/5 New Sant Nagar Jalandhar-N1 Basti Guzan Jalandhar Punjab bearing wasika No. 2020-21/187/1/3772 dated 19.10.2020 and wasika no.2021-22/187/1/3699 dated 26.07.2021. (Type of Possession : Symbolic Possession).	03.08.2023, Rs.40,65,827.70/- + Future Interest & expenses wef. 30.04.2023 less recovery effective after 30.04.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rajiv Pathania (Chief Manager), Mobile: 7863899001, I0699@psb.co.in, I0826@psb.co.in	Rs. 51.80 Lakh Rs. 5.20 Lakh Rs. 0.10 Lakh
19.	<b>SUNET</b>	Equitably mortgaged the property plot msg.73.33 sq yds. Comprised in khasra no.554,555,557,558 khata no. 397/486-487 as per jamabandi for the year 2008-09 situated at village Daba Hadbast no.262 abadi known as Guru Gobind Singh Nagar, Street No. 5, Tehsil and Distt. Ludhiana Regd. vide Wasika No.762 dated 21.04.2016. (Type of Possession : Symbolic Possession).	12.04.2023, Rs. 28,63,865.80 + Future Interest & expenses wef. 31.03.2023 less recovery effective after 31.03.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob.:9815229800, TEL: 0161-5068035/36 S0159@psb.co.in	Rs. 44.00 Lakh Rs. 4.50 Lakh Rs. 0.10 Lakh
20.	<b>SUNET</b>	Plot no. 50 measuring 50 sq. yds. Comprised in khasra No. 568/2 khata No. 335/430-431-432, as per jamabandi for the year 2008-09 within revenue estate of Daba Hadbast No. 262, situated at Satguru Nagar near Prem Milk Dairy Jeeto Market Road Shimlapuri Ludhiana Regd. vide wasika No. 2666 dated 15.06.2017. (Type of Possession : Symbolic Possession).	15.06.2023, Rs.9,47,124.45/- + Future Interest & expenses wef. 31.05.2023 less recovery effective after 31.05.2023.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob. 9815229800, TEL: 0161-5068090/91, S0159@psb.co.in	Rs. 7.85 Lakh Rs. 0.80 Lakh Rs. 0.10 Lakh
21.	<b>SUNET</b>	Property measuring 100 sq yards comprised in khata no. 550/570, 551/571, 552/572, 553/573, khasra no. 34/1/11, 26/2/25, 27/1/22, 35/5 as per jamabandi 1997-98 situated at village phulanval locality known as baba indar singh Nagar Tehsil & Distt. Ludhiana registered vide sale deed bearing wasika no. 6342 dated 23.07.2001 in the name of harbhajan Singh. (Type of Possession : Symbolic Possession).	30.11.2021, Rs. 469329.67/- + Future Interest & expenses w.e.f.30.11.2021 less recovery effective after 30.11.2021.	A/c No. 80095040070003 IFSC PSIB0008009	Sh. Rakesh Kumar (Chief Manager) Mob.:9815229800, TEL: 0161-5068090/91 S0159@psb.co.in	Rs. 20.20 Lakh Rs. 2.50 Lakh Rs. 0.10 Lakh

**Terms & Conditions:** The e-auction is being held on **AS IS WHERE IS**, **"AS IS WHAT IS" "WHATEVER THERE IS"** basis. 1. The properties are being sold with all the existing and future encumbrances whether known or unknown to the Bank. The authorised officer/secured creditor shall not be responsible in any way for any 3rd parties claim/rights/dues. 2. It shall be the responsibility of the bidders to inspect and satisfy themselves about the assets and specifications before submitting their bid. The inspection of property/ies) put on auction will be permitted to the interested bidders With Prior appointment with the Authorised officer/Branch Head. 3. The interested bidders shall submit their EMD through NEFT/RTGS, Demand Draft as detail Mentioned above and login in web portal <https://www.bankauctions.com> (the user id and password can be obtained free of cost by registering name with <https://www.bankauctions.com>). 4. The purchaser shall bear the applicable stamp duties/ additional stamp duty/ transfer charges, fee etc. and also the statutory/non-statutory dues, taxes, rates, assessment charges, fees etc. owing to anybody. 5. The interested bidders who require assistance in creating login id and password, uploading data, submitting bid documents, training/ demonstration on online internet bidding etc may contact M/s C India Pvt. Ltd., Building No. 301, First Floor, Udyog Vihar, Phase-2, Gurgaon, Helpline number +91124-430200-2021-2022, +91-70808-04466 Helpline e-mail id [support@bankauctions.com](mailto:support@bankauctions.com) and for any property related query or for inspection of above mentioned properties may contact authorised officer. 6. Only the buyers holding valid user ID/password and confirmed payment of EMD through NEFT/RTGS shall be eligible for participating in the e-auction process. For further details please visit <https://www.bankauctions.com> & bank's website <https://www.punjabandsindbank.co.in>.

**STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(G) OF THE SARFAESI ACT, 2002**  
The borrowers / guarantors are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of e-Auction, failing which the Property will be auctioned/sold and balance dues, if any, will be recovered with interest and cost.  
**Date : 07.05.2024** **Place: Ludhiana** **(Authorised Officer, Punjab & Sind Bank)**

**FORM-G: INVITATION FOR EXPRESSION OF INTEREST FOR WIZAMAN IMPEX PRIVATE LIMITED OPERATING IN PHARMA INDUSTRY AT NEW DELHI**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. WIZAMAN IMPEX PRIVATE LIMITED PAN : AAACW6149B CIN : U01909L2005PTC143015
2.	Address of the registered office Khasra No. 672, Ground Floor, Near MCD School, Ghitori Village, Gadaipur, Southwest Delhi, New Delhi-110030
3.	Insolvency Commencement date in respect of the Corporate Debtor 12-03-2024
4.	URL of Website Website of Corporate Debtor is not in operation
5.	Details of Place where majority of fixed assets are located No fixed assets are available with the Corporate Debtor however, the Company has brought forward business losses of Rs. 452.44 Lacs.
6.	Installed Capacity of main products/services Not applicable (Trading business)
7.	Quantity and value of main products/ services sold in the last financial year Since the company is insoperative, there have been no sale in the last two financial years. Further details can be sought by sending a request to Resolution Professional at <a href="mailto:cirpwizamipex@gmail.com">cirpwizamipex@gmail.com</a>
8.	Number of employees / workmen NIL
9.	Further Details including last available financial statements (with schedules) of two years, lists of creditors are available at URL. Further details can be obtained by sending email to <a href="mailto:cirpwizamipex@gmail.com">cirpwizamipex@gmail.com</a>
10.	Eligibility for Resolution Applicants under section 25(2)(h) of the code is available at URL. Further details can be obtained by sending email to <a href="mailto:cirpwizamipex@gmail.com">cirpwizamipex@gmail.com</a>
11.	Last date for receipt of expression of Interest 23/05/2024
12.	Date of Issue of Provisional list of Prospective Resolution Applicants 02/06/2024
13.	Last date for submission of objection to provisional list 07/06/2024
14.	Date of Issue of final list of prospective resolution applicants 17/06/2024
15.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plants to prospective resolution applicants 22/06/2024
16.	Last date for submission of resolution plan 22/07/2024
17.	Process email id to submit Expression of Interest <a href="mailto:cirpwizamipex@gmail.com">cirpwizamipex@gmail.com</a>
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval 21/08/2024

For Wizaman Impex Private Limited under CIRP  
Sd/-  
Vijay Kishore Saxena  
Interim Resolution Professional  
IBBI/IPA-001/IP-P01766/2019-2020/12708 D-69, LGF, East of Kailash, New Delhi-110065

Date : 08.05.2024  
Place : New Delhi

**Before Debts Recovery Tribunal-II, Delhi**  
4th Floor, Jeevan Tara Building, Parliament Street, New Delhi-110001

Notice under section 19(4) of the Recovery of Debts Due to Bank and Financial Institutions Act, 1993 read with Rule 12 & 13 of the Debts Recovery Tribunal (Procedure Rule) 1993 in the matter of  
O.A. No. 289/2023 Date 02-05-2024  
**PUNJAB NATIONAL BANK**  
Versus Applicant  
**RENU BEHL & ORS.**  
Respondent

To, Defendant  
D1. Renu Behl W/o Sohan Lal R/o LP-22E Mairya Enclave Pitampura West Delhi-34  
D2. Kiran Chawla W/o Krishan Chawla, B-Town House Belgravia Tower P Central Park Resorts Sect 48 Sohna Road, South City -2 Gurgaon-122018  
D3. M/s Pyramid Township Pvt Ltd., 403-A 4th Floor Modi Tower-98 Nehru Place New Delhi - 19 Also at: Plot No GH-A2 GH-A3 Sect 25 Jaypee Sports City Yamuna Expressway, Greater Noida Gautam Budh Nagar U.P.  
Whereas the above named applicant(s) has/ have instituted a case for recovery of Rs. 34,94,332.41 (Rs. Thirty Four Lakh Ninety Four Thousand Three Hundred Thirty Two and Paise Forty One Only) against you and where as it has been shown to the satisfaction of the Tribunal that it is not possible to serve you in the ordinary way therefore, this notice is given by advertisement directing you to make appearance in the Tribunal on 02-09-2024 at 10.30 A.M.  
Take notice that in default of your appearance on the day before the mentioned, the case will be heard and determined in your absence.  
All the matters will be taken up through Video Conferencing or Physical and for that purpose:-  
(i) All the Advocates/Litigants shall download the "Cisco Webex" application/software;  
(ii) Meeting ID and Password for the date of hearing qua cases to be taken by Hon'ble presiding officer/Registrar shall be displayed in the daily case list itself at DRT Official Portal i.e. [drt.gov.in](http://drt.gov.in).  
(iii) In any exigency qua that the Advocates/ Litigants can contact the concerned official at Ph. No. 23748478.  
Given under my hand and seal of this Tribunal this the 02th day of May, 2024.  
By order of the Tribunal  
SECTION OFFICER, DRT-II, Delhi

**Before Debts Recovery Tribunal-II, Delhi**  
4th Floor, Jeevan Tara Building, Parliament Street, New Delhi-110001

Notice under section 19(4) of the Recovery of Debts Due to Bank and Financial Institutions Act, 1993 read with Rule 12 & 13 of the Debts Recovery Tribunal (Procedure Rule) 1993 in the matter of  
O.A. No. 290/2023 Date 02-05-2024  
**PUNJAB NATIONAL BANK**  
Versus Applicant  
**AMIT GOSWAMI & ORS.**  
Respondent

To, Defendant  
D1. Mr. Amit Goswami S/o Vijay Pal Goswami R/o B-72/19 Mandi Wali Gali V Block Subhash Mohali Bhajanpur West Delhi 53 Also at: R/o House No 223 2nd Floor Sect 5 Vaishali Ghaziabad UP  
D3. Jindal Promoters Pvt Ltd. E-10-12 Triveni Complex Jawahar Park Laxmi Nagar Delhi - 92 Also at: B-68 Ground Floor Sect 63 Noida UP 201301  
Whereas the above named applicant(s) has/ have instituted a case for recovery of Rs. 43,12,939/- (Rs. Forty Three Lakh Twelve Thousand Nine Hundred Thirty Nine Only) against you and where as it has been shown to the satisfaction of the Tribunal that it is not possible to serve you in the ordinary way therefore, this notice is given by advertisement directing you to make appearance in the Tribunal on 02-09-2024 at 10.30 A.M.  
Take notice that in default of your appearance on the day before the mentioned, the case will be heard and determined in your absence.  
All the matters will be taken up through Video Conferencing or Physical and for that purpose:-  
(i) All the Advocates/Litigants shall download the "Cisco Webex" application/software;  
(ii) Meeting ID and Password for the date of hearing qua cases to be taken by Hon'ble presiding officer/Registrar shall be displayed in the daily case list itself at DRT Official Portal i.e. [drt.gov.in](http://drt.gov.in).  
(iii) In any exigency qua that the Advocates/ Litigants can contact the concerned official at Ph. No. 23748478.  
Given under my hand and seal of this Tribunal this the 02th day of May, 2024.  
By order of the Tribunal  
SECTION OFFICER, DRT-II, Delhi

## "IMPORTANT"

Whilst care